

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 99/Confdl./2020  
II-2-72/2001 (Part-V)

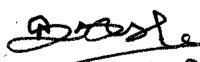
Bilaspur, dated the 25 / 01 / 2020

The seniority of the following Members of Higher Judicial Service, who were selected and appointed in the category of District Judge (Entry Level), in accordance with Rule 5(1)(a), Rule 5(1)(b) and Rule 5(1)(c) of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006, against the vacancies notified in the category of District Judge (Entry Level) in the Year 2013, Year 2012-13 (backlog vacancies exclusively for S.C., S.T. & O.B.C. candidates) & Year 2014, is hereby, redrawn as per Rule 11 of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 and shall be as mentioned in the table below:-

### TABLE

S. No.	Name of Judicial Officer	Rule
1)	Shri Ramjivan Dewangan	5(1)(a)
2)	Shri Anand Ram Dhidhi	5(1)(a)
3)	Shri OmPrakash Singh Chauhan	5(1)(b)
4)	Shri Neeraj Sharma	5(1)(c)
5)	Shri Gopal Krishna Neelam	5(1)(a)
6)	Shri Gregory Tirkey	5(1)(a)
7)	Shri Liladhar Sarthi	5(1)(b)
8)	Shri Rajeev Kumar	5(1)(c)
9)	Shri Pravin Kumar Pradhan	5(1)(a)
10)	Shri Rishi Kumar Burman	5(1)(a)
11)	Ku. Sanghpushpa Bhatpahari	5(1)(b)
12)	Shri Suresh Joon	5(1)(c)
13)	Shri Vinod Kumar Dewangan	5(1)(a)
14)	Shri Dayasindhu Ganveer* (presently retired in public interest)	5(1)(a)
15)	Smt. Neelima Singh Baghel	5(1)(c)
16)	Smt. Geeta Neware	5(1)(a)
17)	Smt. Prisilla Paul Horo	5(1)(a)
18)	Shri Dukhi Ram Dewangan	5(1)(c)
19)	Shri Prabodh Toppo	5(1)(a)
20)	Shri Srinarayan Singh	5(1)(a)
21)	Smt. Shubhra Pachouri	5(1)(c)
22)	Shri Sheikh Ashraf	5(1)(a)
23)	Shri Alok Kumar (Jr.)	5(1)(a)

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25.01.2020

(2)

24)	Shri Ganesh Ram Burman* (presently terminated from service)	5(1)(c)
25)	Ku. Ranju Rautrai	5(1)(a)
26)	Smt. Sangeeta Naveen Tiwari	5(1)(a)
27)	Shri Vijay Kumar Jolhe* (presently terminated from service)	5(1)(c)
28)	Smt. Leena Agrawal	5(1)(a)
29)	Shri Pankaj Kumar Jain	5(1)(a)
30)	Shri Pankaj Kumar Sinha	5(1)(a)
31)	Shri Harish Kumar Awasthi	5(1)(a)
32)	Smt. Shraddha Shukla Sharma	5(1)(a)
33)	Smt. Madhu Tiwari	5(1)(a)
34)	Smt. Garima Sharma	5(1)(a)
35)	Shri Yashvant Kumar Sarthi	5(1)(a)
36)	Shri Rajendra Kumar Verma	5(1)(a)
37)	Shri Sunil Kumar Jaiswal	5(1)(c)
38)	Smt. Vandana Deepak Dewangan	5(1)(c)
39)	Shri Sanket Kumar Khanday* (presently terminated from service)	5(1)(c)
40)	Dr. Manoj Kumar Prajapati	5(1)(a)
41)	Shri Ajit Kumar Rajbhanu	5(1)(a)
42)	Shri Prashant Parashar	5(1)(c)
43)	Ku. Sunita Sahu	5(1)(a)
44)	Shri Yashwant Wasnikar	5(1)(a)
45)	Shri Arvind Kumar	5(1)(c)
46)	Smt. Kirti Lakra	5(1)(a)
47)	Shri Niranjana Lal Chauhan	5(1)(a)
48)	Shri Davender Kumar	5(1)(c)
49)	Smt. Usha Gendle	5(1)(a)
50)	Smt. Swarnalata Toppo	5(1)(a)
51)	Smt. Shobhna Koshta	5(1)(c)
52)	Smt. Sunita Toppo	5(1)(a)
53)	Shri Purushottam Singh Markam	5(1)(a)
54)	Shri Deepak Kumar Deshahre	5(1)(c)
55)	Smt. Nidhi Sharma Tiwari	5(1)(a)
56)	Dr. Mamta Shukla	5(1)(a)
57)	Shri Vijay Kumar Minj	5(1)(c)

Note:- \* Their names have been included for illustration purpose only.

BY ORDER OF THE HIGH COURT

  
25.11.2020  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Contd...3/-

(3)

No. 100/Confdl./2020  
II-2-72/2001 (Part-V)

Bilaspur, dated the 25 / 01 / 2020

Copy forwarded to: -

- 1) Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/ I. & E./ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
- 20)
  - 1) Shri Ramjivan Dewangan, II Additional District and Sessions Judge, Durg,
  - 2) Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Ambikapur,
  - 3) Shri OmPrakash Singh Chauhan, Judge, Family Court, Raigarh,
  - 4) Shri Neeraj Sharma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur,

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- 5) Shri Gopal Krishna Neelam, Additional District and Sessions Judge, Pratappur
- 6) Shri Gregory Tirkey, Additional District and Sessions Judge, Dhamtari,
- 7) Shri Liladhar Sarthi, Presiding Officer, Wakf Tribunal, House No. 252-253, First Floor, Sector- 5, Devendra Nagar, Raipur,
- 8) Shri Rajeev Kumar, Additional District and Sessions Judge, I Fast Track Special Court, Raipur,
- 9) Shri Pravin Kumar Pradhan, I Additional District and Sessions Judge, Korba,
- 10) Shri Rishi Kumar Burman, I Additional District and Sessions Judge, Balrampur at Ramanujganj,
- 11) Ku. Sanghpushpa Bhatpahari, III Additional District and Sessions Judge, Surajpur,
- 12) Shri Suresh Joon, II Additional Judge to the Court of I Additional District and Sessions Judge, Raipur
- 13) Shri Vinod Kumar Dewangan, I Additional District and Sessions Judge, Dantewara,
- 14) Smt. Neelima Singh Baghel, Additional District and Sessions Judge, Mungeli,
- 15) Smt. Geeta Neware, Additional District and Sessions Judge, Fast Track Special Court, Sakti,
- 16) Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Durg,
- 17) Shri Dukhi Ram Dewangan, Additional District and Sessions Judge, Sarangarh,
- 18) Shri Prabodh Toppo, I Additional District and Sessions Judge, Kanker,
- 19) Shri Srinarayan Singh, Chairman, Permanent Lok Adalat, Bilaspur,
- 20) Smt. Shubhra Pachouri, Additional District and Sessions Judge, I Fast Track Special Court, Durg
- 21) Shri Sheikh Ashraf, I Additional District and Sessions Judge, Rajnandgaon,
- 22) Shri Alok Kumar (Jr.), Additional Principal Judge, Family Court, Bilaspur,
- 23) Ku. Ranju Rautrai, V Additional District and Sessions Judge, Bilaspur,
- 24) Smt. Sangeeta Naveen Tiwari, Additional District and Sessions Judge, Bhanupratappur,
- 25) Smt. Leena Agrawal, I Additional District and Sessions Judge, Raipur,
- 26) Shri Pankaj Kumar Jain, VI Additional District and Sessions Judge, Bilaspur,
- 27) Shri Pankaj Kumar Sinha, Additional Secretary, Law and Legislative Affairs Department, Raipur,
- 28) Shri Harish Kumar Awasthi, Special Judge under S.C. & S.T. (P.A.) Act, Durg,
- 29) Smt. Shraddha Shukla Sharma, Additional District and Sessions Judge (F.T.C.), Bilaspur,

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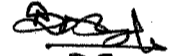
- 30) Smt. Madhu Tiwari, Additional District and Sessions Judge (F.T.C.), Durg,
- 31) Smt. Garima Sharma, IV Additional District and Sessions Judge, Durg,
- 32) Shri Yashvant Kumar Sarthi, Deputy Secretary, Chhattisgarh Lok Aayog, Near Gandhi Chowk (Old Malaria Office), Raipur
- 33) Shri Rajendra Kumar Verma, VIII Additional District and Sessions Judge, Raipur,
- 34) Shri Sunil Kumar Jaiswal, Additional District and Sessions Judge, Patthalgaon,
- 35) Smt. Vandana Deepak Dewangan, Additional District and Sessions Judge, Fast Track Special Court, Balrampur at Ramanujganj,
- 36) Dr. Manoj Kumar Prajapati, I Additional District and Sessions Judge, Mahasamund,
- 37) Shri Ajit Kumar Rajbhanu, I Additional District and Sessions Judge, Durg,
- 38) Shri Prashant Parashar, Additional Judge to the Court of Additional District and Sessions Judge, Katghora,
- 39) Ku. Sunita Sahu, Additional District and Sessions Judge, Jashpur,
- 40) Shri Yashwant Wasnikar, I Additional Principal Judge, Family Court, Durg,
- 41) Shri Arvind Kumar, Additional District and Sessions Judge (F.T.C.), Baikunthpur,
- 42) Smt. Kirti Lakra, III Additional District and Sessions Judge, Janjgir-Champa,
- 43) Shri Niranjana Lal Chauhan, III Additional Principal Judge, Family Court, Durg,
- 44) Shri Davender Kumar, II Additional District and Sessions Judge, Raigarh,
- 45) Smt. Usha Gendle, III Additional District and Sessions Judge, Baloda-Bazar,
- 46) Smt. Swarnalata Toppo, Additional District and Sessions Judge, Kawardha,
- 47) Smt. Shobhna Koshta, II Additional District and Sessions Judge, Raipur,
- 48) Smt. Sunita Toppo, Additional District and Sessions Judge (F.T.C.), Ambikapur,
- 49) Shri Purushottam Singh Markam, I Additional District and Sessions Judge, Manendragarh,
- 50) Shri Deepak Kumar Deshlhre, II Additional Judge to the Court of I Additional District and Sessions Judge, Durg,
- 51) Smt. Nidhi Sharma Tiwari, Additional District and Sessions Judge (F.T.C.), Mahasamund,
- 52) Dr. Mamta Shukla, Additional District and Sessions Judge, II Fast Track Special Court, Durg,
- 53) Shri Vijay Kumar Minj, II Additional District and Sessions Judge, Kanker

*for information.*

Contd...6/-

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- 21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ M./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



25.01.2020

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL